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C.A.No. 4385 OF 2001  
ITEM NO.102

COURT NO.5

SECTION IVA

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Civil Appeal No.4385 of 2001

F.M. Devaru Ganpati Bhat Appellant (s)

Versus

Prabhakar Ganpathi Bhat Respondent (s)

( With Office Report )

Dated:09/12/2003: This appeal was called on for hearing today.

CORAM

HON'BLE MR. JUSTICE Y.K. SABHARWAL  
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Appellant (s)Mr. RS. Hegde, Adv.  
Mr. Chandra Prakash, Adv.  
Ms. Savitri Pandey, Adv.  
Mr. PP. Singh, Adv.

For Respondent (s)Mr. SN. Bhat, Adv.  
Mr. Diwakar Chaturvedi, Adv.

UPON being mentioned, the Court made the following  
O R D E R

Mr. RS. Hegde, learned counsel appearing for the appellant commenced arguments at 2-20 p.m. and concluded at 3-25 p.m. followed by Mr. SN. Bhat, learned counsel appearing for the respondent who argued till 3-40 p.m.  
Hearing concluded.  
Judgment reserved.

(S. Thapar) (N. Annapurna) (V.P. Tyagi)  
PS to Registrar Court Master Court Master

- 1.AIR 1953 SC 72. 1967 Kerala Law Times 101
2. AIR 1934 Oudh 354. AIR 1962 Mysore 98
5. Transfer of Property Act, 1882